

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. 116/96

Date of decision 19-2-1996

Hon'ble Shri S.R. Adige, Member (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Sunahari Lal,  
a/o Shri Akali Ram,  
R/o G-123, Old Press Colony,  
Faridabad(Haryana)

... Applicant

(By Advocate Shri D.R. Gupta )

Vs.

Union of India through

1. The Secretary,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.
2. Director of Printing,  
Min. of Urban Development,  
Nirmah Bhawan, New Delhi.
3. The Manager,  
Govt. of India Photo Press  
Faridabad(Haryana)

... Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Shri D.R. Gupta, learned counsel for the applicant states that his client has got all the reliefs and in the circumstances he seeks permission to withdraw the O.A. Permission is granted. OA is dismissed as withdrawn. *No costs.*

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Member (A)

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